SUPREME COURT OF INDIA

This file relates to the proposal for appointment of following two Judicial Officers as Judges of the Calcutta High Court:

- 1. Smt. Suvra Ghosh, and
- 2. Shri Rabindranath Samanta.

The above recommendation made by the then Acting Chief Justice of the Calcutta High Court on 5th April, 2018, in consultation with his two senior-most colleagues, has the concurrence of the State Government of West Bengal.

In order to ascertain suitability of the above-named recommendees for elevation to the High Court, we have consulted our colleagues conversant with the affairs of the Calcutta High Court. Copies of letters of opinion of our consultee-colleagues received in this regard are placed below.

With a view to assess merit and suitability of the above-named recommendees for elevation to the High Court, we have carefully scrutinized the material placed on record, including the observations made by the Department of Justice in the file. Apart from this, we have had interaction with the above-named recommendees. On the basis of the interaction and having regard to all relevant factors, the Collegium is of the considered view that Smt. Suvra Ghosh, Judicial Officer, is suitable for being appointed as Judge of the Calcutta High Court.

As regards Shri Rabindranath Samanta, the proposal for his elevation is deferred for being taken up for consideration by the Collegium after some time.

In view of the above, the Collegium resolves to recommend that Smt. Suvra Ghosh, Judicial Officer, be appointed as a Judge of the Calcutta High Court.

(Ranjan Gogoi), C.J.I.

(Madan B. Lokur), J.

(Kurian Joseph), J.

October 24, 2018.